

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 156
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi	...	Applicant/Petitioner
Vs		
Praveer Construction Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 15.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Liquidator : Mr. Rakesh Kumar, Ms. Preeti Kashyap, and
Mr. Ankit Sharma Advocates Mr. Alok Kaushik, Adv.
For Respondent : Mr. Pulkit Deora And Mr. Harsh Gurbani For R7.

ORDER

List the matter for hearing on 31.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)